## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CA/95/2017 PETITION NUMBER : AMREX MARKETTING PVT LTD NAME OF THE PETITIONER : SRISESAVA HOSPITALS PVT LTD & 4 ORS NAME OF THE RESPONDENT : 58/59 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM For hespondentine 3 Alisator ac Archana Pot Thonizambak Kannan

S. ANAND

LEELA & CO-G. BALA SUBRAMANIUM

for Respondent No-S S. Anon

## **ORDER**

Counsel for Petitioner present. Counsels for R3 and R5 present. Counsel for Petitioner served notice R1 by way of substituted service making advertisement in newspapers one in English and one in Tamil. The same is placed on record along with memo but there is no representation on behalf of R1. The service against R1 is held sufficient. R1 is proceeded ex parte. In relation to R4, notice was sent to its Registered Office address but the same has been returned as unclaimed. R4 is deliberately avoiding service. Service against R4 is also held sufficient and proceeded ex parte. Counsels for R3 and R5 are directed to file reply. Put up on 12.01.2018 at 10.30 A.M.

- Sd-MEMBER (JUDICIAL)

ghk